

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 1
(IB)-1226(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Ashish Bankar

....Applicant

Vs.

M/s Nu Tek India Limited

...Respondent

Order delivered on 22.05.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant : Mr. Pulkit Tare, Adv.
Mr. Mohit Kumar, Adv.

For the Respondent :

ORDER

Learned counsel for the Corporate Debtor accepts notice and undertakes to file reply within one week, with copy in advance to the other side. Rejoinder, if any, within one week thereafter. For final hearing on 01.07.2019.

Sd/-

**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

